

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 512
ANSWERED ON 03/02/2026**

STATUS OF PMGSY IN BIHAR

512. Shri Manoj Kumar:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the number of roads constructed and projects completed under the Pradhan Mantri Gram SadakYojana (PMGSY) in Bihar, along with the total financial allocation and expenditure incurred for these projects during the last five years;**
- (b) whether the Government is spending thousands of crore rupees on this scheme from Scheduled Caste Sub Plan and Tribal Sub Plan (SCSP and TSP) budget, if so, whether the Government is intended to give relaxation in population criteria of the PMGSY and provide road connectivity to the SCs/STs village tola which has population 100 or more, if so, the details thereof and if not, the reasons therefor;**
- (c) the steps taken to address challenges in rural road construction, such as delays in implementation, budget constraints and land acquisition issues, particularly in Dalits and tribals villages of Bihar; and**
- (d) the timeline by which Government plans to achieve full rural road connectivity in Bihar under PMGSY and the steps being taken to accelerate progress in underdeveloped regions?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI KAMLESH PASWAN)**

(a): The details of road length constructed under Pradhan Mantri Gram SadakYojana (PMGSY) state-wise in the State of Bihar during the last five financial years may be seen at pmgsy.dord.gov.in -> Progress Monitoring -> Financial Year wise Achievement.

Further, the allocation of funds for implementation of PMGSY is based on the proposals received from the State/UT and depends, inter-alia, on works in hand, execution capacity of the State, and unspent balances of the previous release available with the State. A

total of Rs 4,026.17 crore central share has been released to the state of Bihar during the last five financial years. The expenditure incurred under PMGSY in the state of Bihar during the last five financial years may be seen at pmgsy.dord.gov.in -> Progress Monitoring -> MPR1.

(b): Pradhan Mantri Gram SadakYojana (PMGSY) is an area development programme and the objective of the scheme is to provide all-weather road connectivity in rural areas catering to the access needs of the entire population of the target habitation.

However, relaxation has been provided to the Tribal (Schedule V) areas and Selected Tribal and Backwards Districts (as identified by the Ministry of Home Affairs (MHA) and the erstwhile Planning Commission), and unconnected habitations in these areas with a population of 250 persons and above in the Core Network as per Census 2001 are eligible for connectivity under the scheme, whereas for the normal area the population criteria was 500+. No separate allocation of funds is made for Scheduled Castes/Scheduled Tribes under PMGSY.

With a view to improve the socio-economic conditions of the Particularly Vulnerable Tribal Groups (PVTGs), the Government has launched the Pradhan MantriJanjatiAdivasiNyayaMahaAbhiyan (PM-JANMAN) scheme to be implemented in a Mission mode to saturate PVTG families and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities. Under road connectivity component of PM-JANMAN, the target is to provide road connectivity to PVTG habitations with population sizes up to 100. The target length is 8,000 Km with a period of 5 years (2023-24 to 2027-28). Under PM-JANMAN, 2,495 roads (7,324 km) & 164 bridges have been sanctioned and 283 roads (1,537 km) have been completed as on 28th January 2026. No works have been sanctioned to the State of Bihar under PM-JANMAN.

Further, Pradhan Mantri Gram SadakYojana-IV (PMGSY-IV) has been launched in 2024 for construction of 62,500 km of all-weather roads (single lane) to provide connectivity to about 25,000 unconnected habitations of population size 500+ in plains, 250+ in NE & Hill states/UTs, special category areas (Tribal Schedule V, Aspirational Districts/ Blocks, Desert areas) and 100+ in LWE affected districts, as per Census 2011.

The Ministry of Rural Development is implementing the road connectivity component of the DhartiAabaJanjatiya Gram

UtkarshAbhiyan (DA-JGUA) in convergence with Pradhan Mantri Gram SadakYojana (PMGSY)-IV. Priority will be given to the unconnected habitations identified under DA-JGUA based on the following criteria:

- **Habitations with a population of 500+ and 50% or more Scheduled Tribe (ST) population**
- **Habitations with 50 or more STs in the 250+ population category in Aspirational Districts**

Also, Pradhan MantriAnusuchitJaatiAbhyudayYojna (PM-AJAY) scheme has been taken up in convergence with the PMGSY-IV. Priority will be given to the unconnected habitations identified under PM-AJAY based on the following criteria:

- **500 or more population and 40% or more SC population as per Census 2011.**

No proposals have been received by the Ministry from the State of Bihar under PMGSY-IV.

(c): 'Rural Roads' is a State subject & the implementation of the scheme is the responsibility of the State/UT. However, the progress in implementation of PMGSY works is regularly reviewed by the Ministry by way of Performance Review Committee (PRC) Meetings, Regional Review Meetings (RRMs) and Pre-Empowered/ Empowered Committee Meetings with the States (including State of Bihar). Besides the above, special review meetings/monthly review meetings are also held by the Secretary/ Additional Secretary/Joint Secretary, Ministry of Rural Development with Chief Secretaries/ Secretaries of the States (including State of Bihar) to take stock of the progress of the scheme and necessary action are taken to remove the bottleneck after discussion with corresponding line Ministries at the central level. As regard budget constraints, no such constraints have come to the notice of the Ministry and progress of works under PMGSY has not been affected due to funds constraints. There is an unbroken chain of funds release under PMGSY.

(d): The timeline of PMGSY-I was till March 2025 and the timeline for completion of pending works under PMGSY-II, PMGSY-III and RCPLWEA is March 2026. Further, timeline for completion of PMGSY-IV works is till March 2029.
